

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**OA No.060/01242/2017 &
MA No.060/01302/2018 &
MA No.060/01591/2018**

Chandigarh, this the 31st day of October, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Jasbir S/o Sh. Jai Pal, aged 30 years, working as JE (E/M), O/o Garrison Engineer, Air Force Station, Sirsa, R/o H.No.445, VPO Mundlana, Tehsil Gohana, District Sonepat, Haryana (Group-B).

....APPLICANT

(Present: Mr. Rohit Seth, Advocate)

VERSUS

1. Union of India through the Secretary, Ministry of Defence, South Block, New Delhi 110011.
2. The Engineer in Chief, Ministry of Defence, Army HQs, Kashmir House, New Delhi 110011.
3. Chief Engineer Headquarter, Western Command, PIN-908543, C/o 56 APO.
4. Chief Engineer (Air Force) WAC Palam, PIN 900136, C/o 56 APO.

....RESPONDENTS

(Present: Mr. Vinod K. Arya, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsels for the parties are in agreement that this petition deserves to be dismissed as having been rendered infructuous, as the respondents themselves have withdrawn the impugned orders, vide orders dated

05.09.2018 and 07.09.2018, copy of which are annexed as Annexures R-1 & R-2 respectively with MA No.060/01591/2018.

2. In view of the above, the instant OA is disposed of as infructuous.
3. Connected MAs also stand disposed of.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 31.10.2018.

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